

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1111(KB)2018
IA(I.B.C)/695(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS HANUMANTA ENGINEERING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Shaunak Mitra, Adv.] For the Applicant
Ms. Namrata Basu, Adv.]
Ms. Anushka Dhar, Adv.]

ORDER

1. Ld. Counsel for the Applicant present.
2. IA(I.B.C)/695(KB)2024
 - a) Registry is directed to issue notice to the Corporate Debtor by way of speed post and e-mail and place the tracking information on record. 'Dasti service' is also permitted.
 - b) Post this matter on **29.04.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**